

MR. SPEAKER: You cannot have a new precedent. You will have an opportunity later during the day.

SHRI JYOTIRMOY BOSU: The House has been by-passed....

MR. SPEAKER: The House has not been by-passed. The newspapers find out these things by various means.

Papers to be laid on the Table.

12.02 hrs.

#### PAPERS LAID ON THE TABLE

INSECTICIDES (AMENDMENT) RULES, 1977 AND ANNUAL REPORT OF BIHAR STATE FOREST DEVELOPMENT CORPORATION LTD. FOR 1975-76

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table—

(1) A copy of the Insecticides (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 736 (E) in Gazette of India dated the 9th December, 1977, under sub-section (3) of Section 36 of the Insecticides Act, 1968. [Placed in Library. See No. LT-1603/78].

(2) A copy of the Annual Report (Hindi and English versions) of the Bihar State Forest Development Corporation Limited, for the period 10th February, 1975 to 31st March, 1976 along with the audited accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (2) of the Section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-164/78].

ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, DELHI FOR 1976-77 CERTIFIED ACCOUNTS OF VISVA BHARATI UNIVERSITY, SANTINIKETAN FOR 1974-75 AND STATEMENT

DR. SUBRAMANIAM SWAMY (Bombay-North East): Sir, with regard

to item 3(1) regarding papers to be laid on the Table, I have sent you a note. This relates to Indian Institute of Technology, Delhi. This Institute was created by an Act of Parliament. The annual report for the year 1976-77 is being laid on the Table. There have been serious irregularities in it. The Public Accounts Committee has gone into it and the report has still not been placed on the Table of the House. The person who was responsible for exposing various irregularities was beaten up last night by a gang of goondas and is lying in the Safdarjung Hospital. Serious irregularities have been committed by the management of the IIT in matters of accounts. The report of the Public Accounts Committee and the 'follow-up action' report must be placed on the Table of the House without any further delay, specially in view of the fact that the principal person responsible for exposing these irregularities has been beaten up by a gang of goondas last night and is now in the Safdarjung hospital. The Minister must enquire into it and place all the facts before the House.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have also given you a notice regarding item 3(2), sub-items (i) and (ii) of the Order Paper. First, I would like to draw your kind attention to the fact that the statements showing reasons for delay in laying these papers on the Table has not been circulated to us. We do not know what the statement says unless it is circulated well in advance, and we cannot make any observations.

Secondly, we would also like to 5] why this delay. The Certified accounts together with the Audit Report thereon for the year 1974-75 for such a well known University, the Visva-Bharati University, Shantiniketan, the creation of great poet, Rabindranath Tagore, is coming now. What about the reports for the years 1975-76 and 1976-77? It is a very serious matter; we would like to know the reasons for the delay. How can you have this every time?